

NOTICE

Advocates are requested to supply copy of paper book and interim/final orders passed by this Hon'ble Court along with fresh status of FAO no. 4322 of 2000 to Reconstruction Cell with in a period of 15 days.

*20/3/22*  
Assistant Registrar  
(Civil Revision Branch)

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*20/3/22*  
*29/3/22*